GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 5312

TO BE ANSWERED ON 06.04.2017

ENHANCEMENT IN NEW AND RENEWABLE ENERGY SOURCES

5312. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to enhance the new and renewable energy sources keeping in view the energy requirements of small cities and if so, the details thereof;
- (b) whether the Government is promoting the research and development work to explore new modes of new and renewable energy sources and if so, the types of renewable energy sources which are suitable for the small cities; and
- (c) whether the Government is providing any rebate or financial assistance to promote the use of such types of energy sources and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): Yes Madam. The Government has up-scaled the target of renewable energy capacity to 175 GW by the year 2022, which includes 100 GW from solar, 60 GW from wind, 10 GW from bio-power and 5 GW from small hydro-power.
- (b): The Government provides Research and Development (R&D) support to various R&D/academic institutions, NGOs, industries, etc. in the field of solar, wind, biogas, biofuel, Hydrogen, Fuel Cells, etc. for technology development and demonstration leading to commercialization. A comprehensive policy and guidelines for research, development and demonstration (RD&D) for new and renewable energy sector is in place for overall development of renewable energy sources in the country including small cities. It has a provision for financial assistance of up to 50% of the project cost for the R&D projects that involve partnership with industry / civil society.
- (c): The Government is providing both technical and financial assistance to promote use of such energy sources. The detail of financial assistance being provided under Off-grid decentralized programme is given in Annexure.

REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 5312 FOR ANSWER ON 06.04.2017

State-wise details showing Financial assistance being provided under OFF-GRID / DECENTRALIZED RENEWABLE ENERGY PROGRAMMES.

S.No	Programme	Central Financial Assistance (CFA)/Subsidy to consumers (limited to following ceiling or 40% of the cost of the system, whichever is less)
1.	Family Type Biogas Plants	
	NE Region States including Sikkim (except plain areas of Assam)	Rs.15,000 to Rs.17,000 per plant
	Plain areas of Assam	Rs.10,000 to Rs.11,000 per plant
	J&K, Himachal Pradesh, Uttarakhand (excluding Terai region), Nilgiris of Tamil Nadu, Sadar, Kurseong and Kalimpong subdivisions of Darjeeling, Sunderbans, Andaman & Nicobar Islands and SC & ST (not included in above areas)	Rs.7,000 to Rs.11,000 per plant
	All Others	Rs.5,500 to Rs.9,000 per plant
2.	Solar Photovoltaic Systems including Solar Pumps	CFA/subsidy to consumers: Subsidy of 30% of project cost. For solar light through NABARD, Regional Rural Banks (RRB) and other commercial bank 40% subsidy is available.
3.	Concentrating Solar Thermal Technology	30% of the project cost.
4.	Small Aero-Generators and Hybrid	CFA/Subsidy:
5.	Systems Micro-hydel plants/ Water mills	Rs.1.00 lakh per kW to consumers Subsidy/CFA to producers:
J.	mioro-riyuei pianto, tratei ililio	 Rs. 1.25 lakh/kW for Micro-hydelupto 100 kW. Rs.0.50 lakh per watermill for mechanical application Rs.1.50 lakh per watermill for electrical application
6.	Biomass Gasifier	CFA/Subsidy to consumers:
		 Rs. 15,000 /kW (with 100% producer gas engine) Rs. 2,500/kW for duel fuel engine Rs. 2.0 lakh per 300 kW for Thermal Applications 20% higher CFA for special category states